

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION: 2802
ANSWERED ON 12.08.2026

GPDPs THROUGH EGRAM SWARAJ PORTAL

#2802 SHRI S. KALYANASUNDARAM:

Will the MINISTER OF PANCHAYATI RAJ be pleased to state:

- (a) whether Government has commenced the preparation and approval of Gram Panchayat Development Plans (GPDPs) for the financial year 2026–27 through the eGramSwaraj portal;
- (b) the State-wise details of Gram Panchayats that have uploaded and received approval for their GPDPs;
- (c) whether Government has issued any guideline to ensure that climate resilience, water conservation, sanitation, rural infrastructure and disaster preparedness are integrated into GPDPs, particularly in the cyclone-prone Cauvery Delta districts of Tamil Nadu; and
- (d) the details of financial assistance and capacity-building support provided to Gram Panchayats for the preparation and implementation of GPDPs during the current financial year?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c) For the preparation of Panchayat Development Plans for FY 2026–27, the planning window on the eGramSwaraj portal was opened on 19th June 2026 for uploading the finalized Panchayat Development Plans. As on date, 38,312 Gram Panchayats have uploaded their GPDPs on the eGramSwaraj Portal. The State-wise preparation of Gram Panchayat Development Plans (GPDPs) through eGramSwaraj is placed at **Annexure-I**.

The planning process under GPDP is envisaged to be evidence-based, comprehensive and participatory, ensuring convergence with schemes and programmes of various Central Ministries, State Governments and line departments across the 29 subjects listed in the Eleventh Schedule of the Constitution, including subject areas relating to climate resilience, water conservation, sanitation, rural infrastructure, disaster risk reduction, environmental sustainability and other location-specific developmental requirements while preparing their GPDPs.

(d) The Ministry of Panchayati Raj is implementing the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions through capacity building and training of elected representatives and functionaries. As on 6th August 2026, a total of 4,16,475 participants have been trained on the preparation of Gram Panchayat Development Plans (GPDs) across the country. Out of these, 20,749 participants have been trained in the State of Tamil Nadu. Further, under the Fifteenth Finance Commission, grants amounting to Rs. 637.93 crore were released to duly elected Rural Local Bodies in Tamil Nadu during the financial year 2025–26. For the financial year 2026–27, under the recommendations of the Sixteenth Finance Commission, an amount of Rs. 2,176 crores have been allocated for the State.

Annexure-I

Annexure referred to in reply of the Rajya Sabha UnStarred Question No. 2802 answered on 12.08.2026 regarding 'GPDPs through eGram Swaraj portal'

State wise Status of preparation of Gram Panchayat Development Plans for FY 2026-27

Sr.No.	State Name	Village Panchayat and Equivalent	
		Total No. of Panchayats	Total No. of Panchayats Uploaded GPDP
1	Andhra Pradesh	13327	44
2	Arunachal Pradesh	2108	0
3	Assam	2663	0
4	Bihar	8054	1608
5	Chhattisgarh	11692	598
6	Goa	191	0
7	Gujarat	14619	23
8	Haryana	6227	181
9	Himachal Pradesh	3615	0
10	Jharkhand	4345	0
11	Karnataka	5949	0
12	Kerala	941	0
13	Madhya Pradesh	23011	0
14	Maharashtra	28002	141
15	Manipur	3175	20
16	Meghalaya	0	0
17	Mizoram	855	0
18	Nagaland	1312	0
19	Odisha	6794	0
20	Punjab	13236	1545
21	Rajasthan	13128	7482
22	Sikkim	199	0
23	Tamil Nadu	12482	0
24	Telangana	12760	0
25	Tripura	1194	0
26	Uttar Pradesh	57695	23159
27	Uttarakhand	7812	0
28	West Bengal	3339	1898
Sub Total (State)		258725	36699
29	Andaman And Nicobar Islands	70	0
30	Jammu And Kashmir	4291	1578
31	Ladakh	193	2
32	Lakshadweep	10	0
33	Puducherry	108	0
34	The Dadra And Nagar Haveli And Daman And Diu	50	33
Sub Total (UT)		4722	1613
Total		263447	38312